NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TP (HC)/CAA/32, 33/2017

NAME OF THE TRANSFEROR

: JAYAVERA FOODS LIMITED

NAME OF THE TRANSFERRE

: VEANUS CORN PRODUCTS PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Indhumathy .P.

Course for

ORDER

Counsel for the applicant present and stated the report of the Regional Director and the Official Liquidator is awaited. Time extended at request. Put up on 28.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)